

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3139
TO BE ANSWERED ON 22.03.2022**

DRUG REHABILITATION CENTRE

3139. SHRI G.M. SIDDESHWAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of Drug Rehabilitation Centres that are operated and funded by Government, State-wise;
- (b) whether private individuals/organizations are allowed to establish and operate such centres;
- (c) if so, the details for the same, State-wise;
- (d) the number of people who received treatment at such centres during the last three years; and
- (e) the steps the Government has taken to increase access to institutional care related to drug abuse?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a) to (c): The Ministry of Social Justice and Empowerment has been implementing a scheme of National Action Plan for Drug Demand Reduction (NAPDDR), under which financial assistance is provided to (i) 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Skill development, vocational training and livelihood support of ex-drug addicts, Programmes for Drug Demand Reduction by States/UTs etc. and (ii) 'NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents and Outreach and Drop In Centres (ODIC) and Addiction treatment facilities (ATFs) in Government Hospitals'.

Details of number of De-addiction centre, State-wise, are at **Annexure-A**.

(d): The number of people received treatment at such centre during the last three years are as below –

S. No	Financial year	No. of people received treatment
1.	2018-19	77,479
2.	2019-20	93,364
3.	2020-21	2,08,415
4.	2021-22 (till 14.03.2022)	2,72,314

i. 355 Integrated Rehabilitation Centres for Addicts (IRCA) are supported by the Ministry. These IRCA not only provide for treating the drug victims, but also give services of preventive education, awareness generation, motivational counseling, detoxification/de-addiction, after care and re-integration into the social mainstream. Ministry also provided support to special de-addiction centre for women and children.

ii. 53 Community based Peer led Intervention (CPLI) Centres are supported by the Ministry. These CPLIs focus on vulnerable and at risk children and adolescents. Under this, peer educators engage children for awareness generation and life skill activities.

iii. 78 Outreach and Drop In Centres (ODICs) are supported by the Ministry. These ODICs provide safe and secure space of treatment and rehabilitation for substance users, with provision of screening, assessment and counseling and thereafter provide referral and linkage to treatment and rehabilitation services for substance dependence.

iv. Ministry also supports setting up of 36 Addiction Treatment Facilities (ATFs) in some Government hospitals, which is being implemented through AIIMS, New Delhi.

v. The Ministry is also providing financial support for setting up of District De-Addiction Centre (DDAC) in various districts. These DDACs would provide comprehensive facilities hitherto being provided by IRCA, ODIC & CPLI together. The main focus of the DDAC is early prevention, education, demand reduction, identification, treatment and rehabilitation services of vulnerable individuals or individuals affected by substance use disorders.

vi. All the Ministry supported GIA institutions providing counselling, treatment & rehabilitation services have been geo-tagged for ease of access.

State-wise List of projects under NAPDDR						
Sr. No.	State	IRCA	CPLI	ODIC	SLCA	Grand Total
1	ANDHRA PRADESH	10	4	4	1	19
2	ARUNACHAL PRADESH	0	1	1	0	2
3	ANDAMAN & NICOBAR	0	0	0	0	0
4	ASSAM	18	3	3	1	25
5	BIHAR	9	0	0	1	10
6	CHANDIGARH	0	1	1	0	2
7	CHATTISGARH	3	1	3	1	8
8	DADAR & NAGAR HAVELI	0	0	0	0	0
9	DAMAN & DIU(ONLY DAMAN)	1	0	0	0	1
10	DELHI	10	6	8	1	25
11	GOA	0	0	0	0	0
12	GUJARAT	7	3	3	1	14
13	HARYANA	9	1	1	1	12
14	HIMACHAL PRADESH	6	1	0	1	8
15	JAMMU AND KASHMIR	1	2	3	1	7
16	JHARKHAND	1	0	0	0	1
17	KARNATAKA	33	0	0	1	34
18	KERALA	20	2	2	1	25
19	LAKSHADWEEP	0	0	0	0	0
20	LADAKH	0	0	0	0	0
21	MADHYA PRADESH	13	4	8	1	26
22	MAHARASHTRA	42	2	0	1	45
23	MANIPUR	26	2	6	1	35
24	MEGHALAYA	1	1	1	0	3
25	MIZORAM	11	0	2	1	14
26	NAGALAND	8	1	1	1	11
27	ORISSA	40	3	6	1	50
28	PUDUCHERRY	1	0	1	0	2
29	PUNJAB	5	1	2	0	8
30	RAJASTHAN	17	5	7	0	29
31	SIKKIM	2	0	0	0	2
32	TAMIL NADU	22	0	0	1	23
33	TRIPURA	0	0	0	0	0
34	TELANGANA	8	1	1	1	11
35	TRIPURA	0	0	2	0	2
36	UTTAR PRADESH	19	5	9	0	33
37	UTTARAKHAND	4	1	1	1	7
38	WEST BENGAL	8	2	2	1	13
	Grand Total	355	53	78	21	507
